GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2076 ANSWERED ON:02.12.2009 UID PROJECT

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Will the Minister of PLANNING be pleased to state:

- (a) the present status of ambitious Unique Identification (UID) project;
- (b) whether any hurdle is being faced in implementing the project; (
- (c) if so, the details thereof;
- (d) the details of various departments proposed to be involved in the scheme;
- (e) the salient features of the scheme; and
- (f) the time by which the project is likely to be completed/implemented

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.NARAYANASAMY)

- (a): The UIDAI was constituted as per the Notification No-A-43011/02/2009-Admn.I issued on 28 January 2009 with an initial core team of 115 officials and staff. In continuation of this notification a notification (No-A-43011/02/2009-Admn.I (Vol.II) was issued on 2nd July 2009 appointing Shri Nandan Nilekani as Chairperson, UIDAI in the rank and status of a Cabinet Minister and for an initial tenure of five years. The Chairperson, the Director General and a few other officers and staff have joined the UIDAI and are in the process setting up the Authority and undertaking the activities as per the mandate entrusted vide the notification dated 28th January 2009. The first UID Numbers are expected to be issued in 12-18 months starting from August 2009. UIDAI expects to issue about 600 million UIDs by the end of five years of its operations.
- (b): No.
- (c): Does not arise
- (d): The UIDAI plans to achieve the objective of issuing UID numbers objective through a partnership model. The UIDAI will leverage the existing infrastructure of government and private agencies across India. In addition, the Authority will partner with a number of agencies at the central and state level who will be 'Registrars' for the UIDAI. Registrars will process UID applications, and connect to the CIDR to de-duplicate resident information and receive UID numbers. These Registrars can either be enrollers, or will appoint agencies as enrollers, who will interface with people seeking UID numbers. The Authority will also partner with service providers for authentication. Various departments like the Census department, the Postal Department, Income Tax department, State and Central Government departments planning and implementing various social welfare schemes can all be Registrars/Enrollers. UIDAI has started consultations with the various ministries/departments and agencies at the Central and State level and is yet to enter into any formal arrangements.
- (e): The salient features of the scheme are as follows:
- a. The UID number will only provide identity
- b. Enrolment of residents with proper verification
- c. A pro-poor approach
- d. The UID will prove identity, not citizenship: All
- e. The UID number will only provide identity
- f. Enrolment of residents with proper verification
- g. A pro-poor approach
- h. The UID will prove identity, not citizenship: All
- i. A partnership model
- j. The UIDAI will emphasize a flexible model for Registrars
- k. Enrolment will not be mandated
- I. The UID number will only provide identity
- m. Enrolment of residents with proper verification

- n. A pro-poor approach
- o. The UID will prove identity, not citizenship: All
- p. A partnership model
- q. The UIDAI will emphasize a flexible model for Registrars
- r. Enrolment will not be mandated
- s. The UIDAI will issue a number, not a card:
- t. The number will not contain intelligence
- u. The Authority will only collect basic information on the resident
- (f): The first UID Numbers are expected to be issued in 12-18 months starting from August 2009. UIDAI expects to issue about 600 million UIDs by the end of five years of its operations.